

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3617
TO BE ANSWERED ON 21.03.2025

STATUS OF ICDS AND WOMEN EMPOWERMENT SCHEMES

+3617.SHRI NALIN SOREN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the present status of Integrated Child Development Services Project (ICDS) and women empowerment scheme of Union Government being implemented in Madhya Pradesh till date;
- (b) whether the Union Government has constituted any task force to implement these schemes in a proper manner;
- (c) if so, the details thereof; and
- (d) the details of the funds released by the Government for these schemes during the previous and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): Saksham Anganwadi and Poshan 2.0 is a centrally sponsored scheme and the implementation of the scheme falls under the ambit of State Government/ UT Administration. Anganwadi Services under Mission Saksham Anganwadi and Poshan 2.0 is an ongoing scheme where continuous revamping and restructuring is undertaken for successful implementation of the scheme and to provide benefits to the end beneficiaries in an efficient manner. In the 15th Finance Commission (FC), various components such as nutritional support for children from 6 months to the age of 6 years, pregnant women and lactating mother and Adolescent Girls; Early Childhood Care and Education [3-6 years] and Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under Mission Saksham Anganwadi and Poshan 2.0.

The Anganwadi Services is a universal self-selecting Scheme available to all the beneficiaries who enroll at the Anganwadi centres. Government of India constantly monitors and reviews the scheme and its components and based on learnings, outcomes, suggestions and proposals, Government takes appropriate action from time to time through sustained engagements/ video conferences at various levels.

Government of India implements 'Mission Shakti' – an integrated women empowerment programme as umbrella scheme for safety, security and empowerment

of women. The Umbrella Scheme of Mission Shakti has two sub-schemes namely "Sambal" and "Samarthya."

'Samarthya' sub-scheme, has a component i.e. Hub for Empowerment of Women (HEW) known as SANKALP: HEW (Supportive Action for Nurturing and Knowledge-Based Advancement, Last-Mile Delivery and Potential Realization of Women : Hub for Empowerment of Women), set up at National, State and District levels for empowerment of women with aims to facilitate inter-sectoral convergence of schemes and programs meant for women at Central, State/ UT and district levels with the mandate to create an environment in which women realize their full potential to address gaps in state action for women and for promoting inter-ministerial and inter-sectoral convergence through strengthening the processes that promote holistic empowerment of women by creating an environment conducive to social change by improving access and utilization of government schemes.

The support under the HEW is for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including facilitating access to healthcare, quality education, career and vocational counselling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country."

SANKALP: HEW is being implemented in all States/UTs except the State of West Bengal and functional in 35 States/UTs. As on date, total 35 State SANKALP: HEWs and 742 District SANKALP: HEWs are functional.

The Ministry introduced Palna sub-scheme under Mission Shakti for all States/UTs w.e.f. 01 April 2022, for providing day care facilities and protection to children. Palna is a Centrally Sponsored Scheme ensuring the participation of State/UT government to ensure better day-to-day monitoring and proper implementation of scheme.

Anganwadi centres are the world's largest childcare institutions dedicated to providing essential care and support to children ensuring delivery of care facilities till the last mile. In a first of its kind approach, Ministry has extended the services of childcare through Anganwadi cum Crèche. This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. Anganwadi cum Crèche initiative aims to increase the women work force participation in the economy. The objective of Palna component is to provide quality crèche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring, immunization, education etc. Crèche facilities under Palna are to be provided to all mothers, including tribal women, and irrespective of their employment status.

Proposals for establishment and operation of Crèches are received from the respective State Governments/UT Administrations, who are also responsible for contributing their corresponding share for the implementation of the Scheme.

Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country (including Madhya Pradesh), including rural areas of the country w.e.f. 01.01.2017. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT)

mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

Under the overarching 'Mission Shakti', erstwhile schemes of 'SwadharGreh' – Home for women in difficult circumstances and 'Ujjawala'- Home for women rescued from Trafficking, have been merged w.e.f. 01.04.2022 and now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved every year by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises.

Under the overarching Mission Shakti, erstwhile Working Women Hostel is known as Sakhi Niwas Scheme w.e.f. 01.04.2022 which aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and also in rural areas where employment opportunity for women exists. This is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme.

Under the Scheme, financial assistance is provided for running of Sakhi Niwas in rented premises for working women and for those women who are under training for job. Provision of Day Care Centre for children of the residents of the Sakhi Niwas is an important aspect of the scheme.

(d): The State-wise details of funds released by this Ministry under Mission Saksham Anganwadi and Poshan 2.0, SANKALP-HEW, Palna, PMMY, Shakti Sadan and Sakhi Niwas during the previous and current year are at Annexures I to VI respectively.

Annexure I**STATEMENT REFERRED TO IN PART (D) OF LSUSQ NO.3617 SHRI NALIN SOREN REGARDING 'STATUS OF ICDS AND WOMEN EMPOWERMENT SCHEMES' FOR ANSWER ON 21.03.2025.**

Funds released under Anganwadi Services Scheme for the year 2023-24 and 2024-25 (till 28.02.2025) (in Lakhs)			
	Name of State/UTs	2023-24	2024-25
1	Andhra Pradesh	70568.2	52179.32
2	Bihar	185928.9	200173.74
3	Chhattisgarh	57945.59	54931.94
4	Goa	1394.69	1195.43
5	Gujarat	112680.34	30866.6
6	Haryana	22578.36	17752.08
7	Himachal Pradesh	30109.1	24560.12
8	Jammu & Kashmir	53088.35	48897.35
9	Jharkhand	66430.42	45112.1
10	Karnataka	91296.5	82342.68
11	Kerala	30664.43	26767.28
12	Madhya Pradesh	112311.11	114454.06
13	Maharashtra	169951.77	133402.72
14	Odisha	96879.9	78129.37
15	Punjab	30787.13	25384.39
16	Rajasthan	109196.98	73609.82
17	Tamil Nadu	88078.9	52637.82
18	Telangana	50786.94	28794.12
19	Uttar Pradesh	266868.77	206025.42
20	Uttarakhand	28824.07	15910.06
21	West Bengal	123756.19	126617.86
22	Delhi	16181.26	15172.72
23	Puducherry	447.72	368.11
24	Andaman & Nicobar	1129.15	756.67
25	Chandigarh	1979.69	1417.76
26	Dadra and Nahar Haveli & Daman and Diu	1196.64	913.45
27	Ladakh	1962.41	1464.07
28	Lakshadweep	288.11	134.52
29	Arunachal Pradesh	16206.09	7228.84
30	Assam	223331.3	179207.36
31	Manipur	20127.94	20362.34
32	Meghalaya	26968.59	8479.58
33	Mizoram	10026.87	3127.92
34	Nagaland	26290.93	13891.13
35	Sikkim	3348.65	166.47
36	Tripura	24422.41	8181.19
	Total	2174034.4	1700616.41

Annexure II

Statement referred to in part (d) of LSUSQ No.3617 Shri Nalin Soren regarding 'Status of ICDS and Women Empowerment Schemes' for answer on 21.03.2025.

State/UT-wise and Year-wise released of funds under SANKALP: HEW

Sl. No.	States/ UTs	Amount released (In Rs.)	
		2023-24	2024-25 (till 15.03.2025)
1	Andaman & N Islands	58,60,000	
2	Andhra Pradesh	0	
3	Arunachal Pradesh	0	
4	Assam	10,71,63,000	
5	Bihar	0	3,12,54,317
6	Chandigarh	73,57,378	
7	Chhattisgarh	0	
8	Dadra Nagar Haveli and Daman & Diu	0	74,70,000
9	Delhi	0	1,98,28,870
10	Goa	30,37,500	
11	Gujarat	3,52,62,000	95,36,103
12	Haryana	0	
13	Himachal Pradesh	2,00,47,500	92,99,350
14	Jammu and Kashmir	7,25,01,750	3,17,11,500
15	Jharkhand	1,85,04,400	
16	Karnataka	2,51,04,000	2,47,47,000
17	Kerala	1,53,09,000	
18	Ladakh	45,75,000	59,25,000
19	Lakshadweep	0	
20	Madhya Pradesh	4,95,52,500	
21	Maharashtra	9,21,66,000	
22	Manipur	0	
23	Meghalaya	2,88,56,250	
24	Mizoram	1,39,32,000	3,17,79,000
25	Nagaland	4,51,08,000	1,84,92,822
26	Odisha		
27	Puducherry	30,84,000	54,09,000
28	Punjab	0	
29	Rajasthan	3,42,52,000	
30	Sikkim	87,43,500	1,06,18,033
31	Tamil Nadu	7,46,80,035	
32	Telangana	3,37,77,000	
33	Tripura	0	1,36,75,500
34	UP	0	7,79,76,000
35	Uttarakhand	2,15,05,500	
Total		72,03,78,313	29,77,22,495

**The State of West Bengal does not implement the scheme.*

Annexure III**STATEMENT REFERRED TO IN PART (D) OF LSUSQ NO.3617 SHRI NALIN SOREN REGARDING 'STATUS OF ICDS AND WOMEN EMPOWERMENT SCHEMES' FOR ANSWER ON 21.03.2025.**Funds released under Palna during 2023-24 and 2024-25

(In Rupees)

Sl. No.	States/UTs	FY 2023-24	2024-25 (till 28.02.2025)
1	Andaman & Nicobar Islands	13,06,400	0
2	Andhra Pradesh	0	0
3	Assam	2,01,87,000	0
4	Arunachal Pradesh	0	86,80,410
5	Bihar	53,09,850	0
6	Chandigarh	0	4,23,80,000
7	Chhattisgarh	19,74,78,000	0
8	Delhi	1,83,22,260	0
9	Dadra & Nagar Haveli and Daman & Diu	61,68,250	65,32,000
10	Goa	8,81,820	0
11	Gujarat	0	0
12	Haryana	0	99,93,960
13	Himachal Pradesh	0	2,67,45,840
14	Jammu & Kashmir	7,27,57,762	3,22,85,700
15	Jharkhand	10,03,31,520	0
16	Karnataka	5,60,98,092	0
17	Kerala	5,19,41,934	0
18	Ladakh	10,99,800	0
19	Lakshadweep	1,12,150	0
20	Madhya Pradesh	0	0
21	Maharashtra	2,32,15,050	0
22	Manipur	54,10,620	0
23	Mizoram	2,27,80,350	5,91,94,530
24	Meghalaya	1,20,03,660	0
25	Nagaland	1,83,51,180	2,02,26,780
26	Odisha	0	0
27	Puducherry	26,24,310	0
28	Punjab	0	1,61,94,800
29	Rajasthan	0	0
30	Sikkim	16,63,155	0
31	Tamil Nadu	1,73,73,088	5,87,88,000
32	Telangana	22,20,570	9,79,80,000
33	Tripura	0	6,63,11,291
34	Uttarakhand	39,17,790	0
35	Uttar Pradesh	0	0
36	West Bengal	0	0
Total		64,15,54,611	44,53,13,311

* Rajasthan and Uttar Pradesh have not implemented the Palna Scheme yet.

Annexure IV

Statement referred to in part (d) of LSUSQ No.3617 Shri Nalin Soren regarding 'Status of ICDS and Women Empowerment Schemes' for answer on 21.03.2025.

Statement showing Year-wise and State/UT-wise details of funds released under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

(Rupees in Crores)

S. No.	State/UT	2023-24	2024-25 (as on 18.03.2025)
1	Andaman & Nicobar Islands	0	0.33
2	Andhra Pradesh	57.99	44.96
3	Arunachal Pradesh	0	1.98
4	Assam	155.05	12.11
5	Bihar	0	141.53
6	Chandigarh	4.08	0
7	Chhattisgarh	0	68.72
8	Dadra & Nagar Haveli		
9	Daman & Diu	0.91	2.37
10	Goa	0	1.86
11	Gujarat	75.64	72.48
12	Haryana	0	33.29
13	Himachal Pradesh	10.56	26.85
14	Jammu & Kashmir	33.6	24.57
15	Jharkhand	0	39.3
16	Karnataka	113.96	102.53
17	Kerala	61.06	0
18	Ladakh	0.69	0.62
19	Lakshadweep	0.23	0.27
20	Madhya Pradesh	105.51	256.99
21	Maharashtra	0	103.14
22	Manipur	7.93	0
23	Meghalaya	0	3.45
24	Mizoram	1.4	2.55
25	Nagaland	2.42	3.1
26	NCT of Delhi	27.15	0
27	Odisha	0	43.48
28	Puducherry	0	1.76
29	Punjab	32.05	32.03
30	Rajasthan	123.23	98.17
31	Sikkim	1.28	0
32	Tamil Nadu	0	56.94
33	Telangana	0	0
34	Tripura	11.31	5.42
35	Uttar Pradesh	0	0
36	Uttarakhand	30.35	18.53
37	West Bengal	0	0
	Total	856.4	1199.33

Annexure V

Statement referred to in part (d) of LSUSQ No.3617 Shri Nalin Soren regarding 'Status of ICDS and Women Empowerment Schemes' for answer on 21.03.2025.

Funds released under Shakti Sadan Scheme
during 2023-24 and 2024-25 (Rupees in Lakhs)

S. No.	States/UTs	2023-24	2024-25 (up to 19.03.2025)
1.	Andaman & Nicobar Island	0	0
2.	Andhra Pradesh	1160.82	0
3.	Arunachal Pradesh	0	0
4.	Assam	1852.12	1171.84
5.	Bihar	0	302.90
6.	Chandigarh	0	10.91
7.	Chhattisgarh	100.61	19.90
8.	Dadra & Nagar Haveli and Daman & Diu	0	0
9.	Delhi	62.19	18.24
10.	Goa	0	0
11.	Gujarat	0	0
12.	Haryana	0	0
13.	Himachal Pradesh	35.95	47.45
14.	Jammu & Kashmir	67.24	235.71
15.	Jharkhand	94.76	4.77
16.	Karnataka	1128.17	0
17.	Kerala	49.46	420.49
18.	Ladakh	0	0
19.	Lakshadweep	0	0
20.	Madhya Pradesh	341.52	0
21.	Maharashtra	338.19	1016.77
22.	Manipur	2889.94	1993.58
23.	Meghalaya	0	89.58
24.	Mizoram	304.59	0
25.	Nagaland	52.34	328.36
26.	Odisha	246.10	48.68
27.	Puducherry	24.57	0
28.	Punjab	0	1.66
29.	Rajasthan	117.02	7.24
30.	Sikkim	38.31	15.64
31.	Tamil Nadu	1517.08	1053.51
32.	Telangana	634.84	138.04
33.	Tripura	121.79	17.37
34.	Uttar Pradesh	0	581.18
35.	Uttarakhand	0	0
36.	West Bengal	720.36	0
	Total	11897.97	7523.82

Annexure VI

Statement referred to in part (d) of LSUSQ No.3617 Shri Nalin Soren regarding 'Status of ICDS and Women Empowerment Schemes' for answer on 21.03.2025.

Funds released under Sakhi Niwas Scheme

(Rupees in Lakhs)

Sl. No.	States/UTs	2023-24	2024-25 (upto 19.03.2025)
1	Andhra Pradesh	21.52	0.00
2	Bihar	0.00	90.00
3	Arunachal Pradesh	0.00	147.02
4	Assam	61.47	34.25
5	Chhattisgarh	26.68	3.78
6	Delhi	0.00	3.02
7	Gujarat	46.46	0.00
8	Himachal Pradesh	9.29	4.64
9	Jammu & Kashmir	4.80	37.24
10	Kerala	48.00	102.12
11	Maharashtra	0.00	25.55
12	Manipur	58.87	55.37
13	Nagaland	175.15	27.87
14	Sikkim	0.00	12.14
15	Tamil Nadu	0.00	108.31
16	Uttar Pradesh	0.00	39.71
	Total	452.24	691.02
